

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 482 of 2020**  
**Company Appeal (AT) (Insolvency) No. 1425 of 2019**

**IN THE MATTER OF:**

**Ritu Rastogi, Resolution Professional,  
Benlon India Ltd.**

**...Appellant**

**Versus**

**Riyal Paackers**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Krishnendu Datta and Ms. Meera Murali,  
Advocates**

**For Respondent:**

**Mr. Naveen Kumar, Advocate**

**ORDER**  
**(Through Virtual Mode)**

**08.06.2020** Due to paucity of time, the matter could not be taken up.  
List the matter 'for Admission (Fresh Case)' on **10<sup>th</sup> June, 2020.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Jarat Kumar Jain ]  
Member (Judicial)**

**[ Shreesha Merla ]  
Member (Technical)**

/ns/RR/